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Date: 05/11/2025

(2024) 07 TP CK 0030

Tripura High Court- Agartala

Case No: Writ Petition (C) No. 491 Of 2024

Bikash Majumder &

Ors.

APPELLANT

RESPONDENT

Vs

State Of Tripura,

Represented By Its Principal Secretary,

School Education

Department,

Government Of Tripura, P.O -Secretariat, P.S New Capital Complex,

District -West Tripura,

Pin - 799010. & Ors.

Date of Decision: July 25, 2024

Citation: (2024) 07 TP CK 0030

Hon'ble Judges: Aparesh Kumar Singh, CJ

Bench: Single Bench

Advocate: Arijit Bhaumik, S. Dey, Kohinoor N. Bhattacharya, K. Reang

Final Decision: Disposed Of

Judgement